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PAPERS LAID ON THE TABLE

APPROPRIATION ACCOUNTS (POSTS AND TELEGRAPHS) FOR 1962-63 AND AUDIT REPORT (POSTS AND TELEGRAPHS) FOR 1964

THE MINISTER OF PLANNING (SHRI B. R. BHAGAT): Sir, I beg to lay on the Table a copy each of the following papers, under clause (1) of article 151 of the Constitution:

- (i) Appropriation Accounts (Posts and Telegraphs), 1962-63. [Placed in Library. See No. LT-2494/64].
- (ii) Audit Report (Posts and Telegraphs), 1964. [Placed in Library. See No. LT-2493/64].

APPROPRIATION ACCOUNTS (CIVIL) FOR 1962-63 AND AUDIT REPORTS (CIVIL) FOR 1964

SHRI B. R. BHAGAT: Sir, I also beg to lay on the Table a copy each of the following papers under clause (1) of article 151 of the Constitution:—

- (i) Appropriation Accounts (Civil), 1962-63. [Placed in Library. See No. LT-2492/64].
- (ii) Audit Report (Civil), 1964 [Placed in Library. See No. LT-2490/64].
- (iii) Audit Report (Civil) on Revenue Receipts, 1964. [Placed in Library. See No. LT-2491/64].

ANNUAL REPORTS AND ACCOUNTS OF THE RUBBER BOARD FOR 1961-62 AND 1962-63.

THE MINISTER OF INDUSTRY (SHRI N. KANUNGO): Sir, on behalf of Shri Manubhai Shah, I beg to lay on the Table a copy each of the following Reports:

- (i) Annual Report and Accounts of the Rubber Board, Kottayam (Kerala), for the year 1961-62.
- (ii) Annual Report and Accounts of the Rubber Board, Kottayam (Kerala), for the year 1962-63. [Placed in Library. See No. LT-2522/64. for (i) and (ii)].

THE RUBBER (AMENDMENT) RULES, 1964

SHRI MANUBHAI SHAH: Sir, I also beg to lay on the Table a copy of the Ministry of International Trade Notification G.S.R. No. 290, dated the 20th February, 1964, publishing the Rubber (Amendment) Rules 1964, under sub-section (3) of section 25 of the Rubber Act, 1947. [Placed in Library. See No. LT-2521/64].

ANNUAL REPORT (JANUARY, 1964) OF THE INDIAN PRODUCTIVITY TEAM ON PRINTING INDUSTRY IN BRITAIN, U.S.A. AND JAPAN.

SHRI N. KANUNGO: I beg to lay on the Table a copy of the Annual Report (January 1964) of the Indian Productivity Team on Printing Industry in Britain, U.S.A., and Japan. [Placed in Library. See No. LT-2509/64].

NOTIFICATIONS UNDER THE CUSTOMS ACT, 1962

SHRI B. R. BHAGAT: I beg to lay on the Table a copy each of the following Notifications of the Ministry of Finance (Department of Revenue) under section 159 of the Customs Act, 1962.

- (i) Notification G.S.R. No. 254, dated the 22nd February, 1964.
- (ii) Notification G.S.R. No. 293, dated the 26th February, 1964.